

House building advance for construction of additional floor

***32. SHRI SYED AHMAD HASHMI:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Delhi Development Authority has recently permitted the construction of an additional floor on the single storey houses built on 80 sq. yds. of land in Janakpuri, New Delhi;

(b) if so, whether Government propose to sanction additional House Building Advance to Government employees who own these houses to enable them to construct the additional floor; and

(c) if not, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) No. Sir.

(c) House Building Advance is given only once in the entire service career. If an advance had been taken for the original house, additional advance for its extension will not be admissible. However, if the employee had not taken any advance for the original house he can get an advance for the enlargement of the house.

The objective of House Building Advance is to give a limited assistance for the construction or purchase of a house, within limits. Where assistance had already been given upto the extent of the limit or the cost of the house whichever be lower the question of giving an additional advance for enlargement does not arise.

Cashew plantations in private sector

***33. SHRIMATI LEELA DAMODARA MENON:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Kerala Government has submitted a scheme to the Central Government for raising cashew plantations in the private sector in the State; and

(b) if so, what is Govt.'s decision in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) and (b) A Centrally Sponsored Scheme for raising cashew plantations in 85,000 hectares of private lands, and 60,000 hectares of Govt. lands in different States has been sanctioned by the Central Government. Under this Scheme, a total Central assistance of Rs. 1.25 crores to Government of Kerala, has been approved, as subsidy for plantation of cashew in 25,000 hectares of private lands and 10,000 hectares of Government lands in Kerala in a phased manner over a period of six years.

प्रधान मंत्री के लिए स्थाई निवास

34. श्री प्रकाशवीर शास्त्री : क्या निर्माण तथा आवास और पुर्ति तथा पुनर्वास मंत्री यह बातने की कृपा करेंगे कि :

(क) क्या प्रधान मंत्री के लिए राजधानी में कोई स्थाई निवास बनाने का विचार क्या जा रहा है ? और

(ख) यदि हां, तो उसका व्यौरा क्या है ?